



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 23 of 2005

Applicant(s) Shri P. Shankar Rao Respondent(s) Union of India & others

Advocate for Applicant(s) M/S. B. S. Tripathy Advocate for Respondent(s).....

M. K. Rath
J. Patel

NOTES OF THE REGISTRY

1. P. O of Re. 55/- filed
Copy not served.
For favour of
Registration as per
memo dt. 28.1.05
S.O. (5)
28/1/05
On memo

DR
Registration
28.01.05
28.1.05

For Admonition letter
copy not served.

DR
28/1/05
Bench

ORDERS OF THE TRIBUNAL

REGISTER

28/1/05
Registr

1. ORDER DATED 31-1-2005.

Heard Mr. B. S. Tripathy, learned counsel appearing for the Applicant and Mr. R. C. Rath, Learned Standing Counsel for the Railways; on whom a copy of this O.A. has already been served. This case relates to transfer of the applicant from one post to other in the same railway station. Transfer being an incident of service, it is for the Respondents to redress the grievances of the applicant. In the said premises, learned counsel for the applicant has expressed his desire to withdraw this O.A. to resolve the grievances of the applicant by approaching the Respondents/Authorities.

2
OA 23/05

Notes of the Registry

Orders of the Tribunal

OA 27. 31. 6. 05

copies of order
copies of OA sent
to all respds.
and copies of
said order prepared
for counsels for
both sides

1/2/05

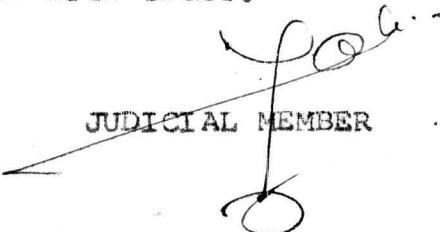
1/2/05
S05

Accordingly, this O.A. is permitted to be withdrawn.

Applicant is now free to represent his grievances before the Respondents/Authorities and I am sure, the Respondents/Authorities shall give due consideration to the grievances of the Applicant within a period of 14 days hence.

Send copies of this order to the Respondents alongwith copies of the OA; contents of which be read as a part of the representation of the applicant to the Respondents. In the circumstances, the impugned transfer of the applicant shall remain stayed for a period of 14 days hence.

Free copies of this order be given to learned counsel for both sides.


JUDICIAL MEMBER